

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-08/2017/648/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kalyanjit Saikia,
Member, MACT, Nagaon.

Dated Guwahati, the ^{23rd} 23 January, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/167 Dated 19.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 22.01.2024 (after 2:30 PM), along with station leave permission, from the evening of 20.01.2024 till the morning of 24.01.2024**, as prayed for. The District & Sessions Judge, Nagaon, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-08/2017/649-650/A, dated , 23-01-2024
Copy to:

1. The District & Sessions Judge, Nagaon.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

